

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**


**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Ms. Pritima Singh, JA (EC: 13047)	Reader-cum-Ahlmad in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-02, South, Saket Courts, New Delhi.	Reader-cum-Ahlmad in the court of Sh. Abhitesh Kumar, MM (NI Act), Digital Court-04, South, Saket Courts, New Delhi.
2.	Sh. M. Ravi Kumar, JA (EC: 14067)	Reader-cum-Ahlmad in the court of Sh. Abhitesh Kumar, MM (NI Act), Digital Court-04, South, Saket Courts, New Delhi.	Reader-cum-Ahlmad in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-02, South, Saket Courts, New Delhi.

**Note:**

1. Earlier transfer order vide no. Admn.II/DJ-S/P&T/SD/22/26980-27037 dated 16.09.2022 with respect to the officials namely Sh. Prem Kumar Singh, JA (36521210) and Sh. Pritam Singh, JA (81946389) is hereby stands canceled.
2. The work of Hindi Section is hereby withdrawn from Ms. Charu Bhardwaj, JA(EC: 62788979) and same is assigned to Ms. Deepa Shah, JA (EC: 59852883) in addition to her present assignment.
3. Ms. Neelam, JJA (EC: 18534676) posted in VWDC and Ms. Beenu Shukla, JA (EC: 12691) posted in Administration Branch-III, South are directed to look after the work of Hindi Section as 1<sup>st</sup> & 2<sup>nd</sup> link respectively. in addition to their present assignment, in the absence of Ms. Deepa Shah, JA.
4. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.


  
(ATUL KUMAR GARG)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/ 32307 32326

Dated, New Delhi the 05/11/2022

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-in-Charge(s) concerned.
4. The Officer-in-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

  
Branch In-Charge  
Administration Branch-II  
South District, Saket Courts Complex  
New Delhi

